

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 82/(MAH)/2016
M.A. No. 454/2017, 539/2017
I.A. No. 75/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: M/s. Cyrus Investments Pvt. Ltd. & Anr.
V/s.
M/s. Tata Sons Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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For Petitioners

- 1) Mr. C. A. Sundaram, Sr. Adv.
- 2) Mr. Somasekhar Sundaresan, Adv.
- 3) Ms. Rohini Musa, Adv.
- 4) Mr. Apurva Diwangi, Adv.
- 5) Mr. Ruzbeh Mistry, Adv.
- 6) Mr. Manik Dogra, Adv.
- 7) Ms. Sonali Taitley, Adv.
- 8) Mr. Rohan Taitley, Adv.
- 9) Mr. Mohit Arota, Adv.
- 10) Mr. Gungan Shah, Adv.
- 11) Mr. Parag Sawant, Adv.
- 12) Mr. Akshay Doctor, Adv.
- 13) Mr. Devashish Chauhan, Adv.
- 14) Mr. Ravi Tyagi, Adv.
- 15) Mr. Shubhanshu Gupta, Adv.
- 16) Ms. Sanya Kapoor, Adv.
- 17) Ms. Rini Badoni, Adv.
- 18) Mr. Abhishek Venkatramanan, Adv.
- 19) Mr. Dhaval Kothari, Adv.

i/b. Desai & Diwangi

P.T.O.

Mr. Tanak Dwarkadas, Sr. Adv.
Mr. Sharan Jagtiani, Adv.
Mr. Jehangir Jeejeebhoy, Adv.
Ms. Shireen Pochkhanawalla, Adv.
Mr. Kaiwan Kalyaniwala, Adv.
Mr. Nirav Barot, Adv.
i/b Maneksha & Sethna

Pochkhanawalla
(for R. 11)

Dr. Abhishek Mann Singhvi, Sr. Counsel
Mr. S. N. Mookhejee, Sr. Counsel,
Mr. Ravi Kadam, Sr. Counsel,
Mr. Pateel Seksana, Counsel,
Ms. Ruby Singh Ahuja,
Mr. Dhruv Dewan,
Mr. Nitesh Jain,
Mr. Anshkar Singhvi,
Ms. Tahira Karamwala,
Mr. Rohan Batra,
Mr. Arjun Sharma, Keena Chaudhry
Mr. Anupam Pochash,
Mr. Sahil Monge,
Mr. Teet Karia,
Ms. Agnimita Sinha,
Ms. Shivangi Agarwal,
Ms. Subi Mathur,

Advocates, for Respondent Nos. 1, 2, 3 & 3
i/b. Shardul Amarchand Mangaldas & Co.

- Teet
Karia

: 2 :

ORDER

MA No. 454/2017, 539/2017 & IA 75/2017 in CP No. 82/241-242, 244/NCLT/MB/MAH/2016

The Counsel for Applicant as well as Respondents are present.

Respondent #1 side heard. Respondent # 17-22 part heard.

List this matter for further hearing on **22.01.2018**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)